

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 125 of 2025 (SZ)

In the matter of:

Ramaniyam Towers Residents Association,
Chennai.

... Applicant(s)

Versus

The State of Tamil Nadu,
Represented by its Secretary,
Water Resources Department,
Chennai and Ors.

...Respondent(s)

STATUS REPORT FILED BY THE 2nd RESPONDENT-
THE STATE HIGHWAYS DEPARTMENT

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Through
Dr. D. Shanmuganathan
Standing Counsel for Government of Tamil Nadu
National Green Tribunal
Southern Zone, Chennai

DATE:30.07.2025

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)**@ CHENNAI.****ORIGINAL APPLICATION NO.125 OF 2025.**

Ramaniyam Tower Resident Association
Represented by Mr. Kannan Subbiah,
Authorized Representative,
Registration No: 353 of 2002,
No. 12, Greenways Road, R.A. Puram,
Chennai - 600 028

...Applicant

1. The State of Tamil Nadu,
Represented by its Secretary,
Water Resources Department,
Fort St. George, Chennai-600 009.

2. The Divisional Engineer (H),
CMDP Division - III,
Highways Department,
Government of Tamil Nadu,
76/2, Sardar Patel Road, Guindy

...Respondents.

Status Report

1. I, V.P. Narayanan, M.E., S/o V.Padmanabhan working as
Divisional Engineer, Chennai Metropolitan Development Plan
Division - III, Chennai - 600 025, do hereby solemnly affirm
and sincerely state as follows,

2. I humbly submit that I am the 2nd respondents herein and I am well acquainted with the facts and circumstances of the case and based on available records in this office, I am filing this status report as per the direction of this Hon'ble Tribunal made on 10.07.2025.
3. I humbly submit that the Highways Department has studied 4 alignment option for this new link road proposal.
 - i. **Alignmnet 1:** The alignment start at km 8/9 of Greenways road and goes straight into the Music College Brodie Castle building and take right-turn along the bund to join at km 0/6 of Durgabai Deshmukh road (Alignment length - 747m).
 - ii. **Alignmnet 2:** The alignment start at Km 8/9 of Greenways road and goes straight into Music College and take right-turn (before Brodie Castle building) and travel along the bund to join at km 0/6 of Durgabai Deshmukh road (Alignment length - 647m).
 - iii. **Alignmnet 3:** The alignment start at Km 8/9 of Greenways road and take right-turn before Music College gate (i.e.) in to pet care centre and pass through the revenue land and then along bund to

join at km 0/6 of Durgabai Deshmukh road
(Alignment length - 603m) - Approved Alignment.

iv. **Alignmnet 4:** The alignment start at Km 8/9 of Greenways road and take right-turn at Music College gate (i.e.) into pet care centre and travel through the private land (Northern side of Dr. M.G.R. Janaki Ammal College) and join at km 0/2 of Durgabai Deshmukh road (Alignment length - 390m).

4. I humbly submit that all options was inspected by the (1) Additional Chief Secretary, Tourism, Culture & Religious Endowment Department, (2) Commissioner, Art and Culture Department, (3) Vice Chancellor & Registrar, Tamil Nadu Music and Fine Arts University and (4) Chief Engineer (H), Metro. After careful and detailed examination, the most feasible option (Alignment 3) was approved by the competent authority.
5. The other 3 options were not considered due to the following reasons,
- i. Since major portion of alignment runs into Adyar river and found "NOT FEASIBLE" (Alignment -1)
 - ii. The alignment 2 which bifurcates Music College campus and major building of the college will get affected and

most portion runs through Adyar river bund and hence rejected.

- iii. Alignment 4, which would not provide any improvement in traffic flow and also would involve huge land acquisition of private land which is under litigation.
6. I humbly submit that alignment was finalized in such way that to utilize the Government land for the entire project and to avoid land acquisition, as the cost for land acquisition would result in exorbitant cost and economically unviable.
7. I humbly submit that based on the traffic intensity of the road, the details of alignment was prepared for the approved option duly following the Indian Road Congress (IRC) & Ministry of Road Transport & Highways (MoRTH) Standard and Specification. The said alignment was approved by the Alignment Committee consisting of techno experts viz (1) Superintending Engineer (H), Construction & Maintenance, Chennai and (2) Superintending Engineer (H), Chennai Metropolitan Development Plan Circle on 16.10.2020.
8. I humbly submit that the approved alignment was fixed adhering to all Codal provisions to meet the geometric standards such as turning radius, super elevation, extra widening in the curves, lane width, drainage arrangement, design of curves for safe traffic movement on the roads.

9. **STUDY AT THE PROJECT SITE AFTER THE NGT ORDER
DT.10.07.2025**

- I. I humbly submit that as per the direction of Hon'ble National Green Tribunal, State Highways Department officers had a field inspection to examine whether that stretch of road would be taken on river bund or same can be taken inside the compound wall of the Dr. M.G.R. Janaki Ammal College of Arts and Science.
- II. I humbly submit that if the stretch of the road if taken on the river bund would still foul in the CRZ IB category and part of the road will also involve private land. Further the existing bund is not in straight line and due to which the alignment is to be fixed accordingly to satisfy the geometry.
- III. I humbly submit that if the road proposed be shifted inside the compound wall of the Dr. M.G.R. Janaki Ammal College of Arts and Science, the following difficulties will be encountered by this department,
 - i. The deviation angle of curve would be increased from 70 degree to 79 degree and the curve tends to become acute.
 - ii. The alignment would be run through the private land in TS. No. 4274/17 for a length of around 75 m and

to a width 16.0 m and leads to huge acquisition of land.

iii. The extent of land to be acquired would be around 1354 sqm and cost for land acquisition would be around Rs.54.50 Crore if it is acquired through Tamil Nadu Highways Act and around Rs.72.30 Cr. if it is acquired through private negotiation.

iv. Justification for revising the alignment proposal is to established. For the objection made by the applicant with the mala fide intention to stall the entire project, revising the alignment would not be justifiable.

v. Even if the alignment shifts away from bund and through the land pertaining to Dr. M.G.R. Janaki Ammal College of Arts and Science, the road still falls in the CRZ-II Zone.

vi. Any change in the proposal has to be approved by the competent authority of CRZ Clearance.

vii. The owner of the adjoining property (i.e.) Dr. MGR Janaki Ammal College of Arts and Science may not agree to spare their land for road construction instead they may go for litigation.

IV. Hence, I humbly submit that the revision in the alignment towards Dr. M.G.R. Janaki Ammal College of Arts and Science

lead to compromise in geometric standards, would incur exorbitant Land Acquisition cost, a fresh CRZ clearance from competent authority would be needed which would be of time consuming process and further litigation would be a roused due to fresh land acquisition.

- V. I humbly submit that clearance/approval of authority is a cumbersome exercise for any project and only when the proposal satisfy the rules and guidelines norms are being cleared by the Government and competent authority. The approved alignment has satisfied all the norms and got clearance from various department such as Public Works Department, Tourism, Culture and Religious Endowment Department, Animal Husbandry Department, Revenue Department, CRRT, TNSCZMA and Water Resource Department before commencing of the project.
10. I humbly submit that the claim of applicant that the project comes under the CRZ-IA is purely arbitrary and without any records to substantiate their allegation. The CZMP map is available in the official website of TNSCZMA and it clearly shows that the project zone is not under the category of CRZ-IA and only lies in CRZ-IB and CRZ-II.
11. I humbly submit that the mapping of this project in the approved CZMA map was entrusted to the Director, Institute

of Remote Sensing, Anna University, Chennai - 25 and the entire process of mapping was done by conducting GPS survey demarcating HTL, LTL, demarcating of ecologically sensitive area and superimposed the project site on to the cadastral map at 1:4000 scale was done and submitted on 19.10.2020.

12. I humbly submit that the proposal for CRZ clearance for this project was submitted on 09.11.2020 in the prescribed form to the District Coastal Zone Management Authority (DCZMA) for Formation of new link road connecting Greenways Road and Durgabhai Deshmukh road through Tamil Nadu Music College for a length of 603m to eliminate the traffic congestion at Greenways Road and Durgabhai Deshmukh road junction.

Chainage (m)		Length (m)	Zonation
From	To		
0	339	339	Out of CRZ
339	499	160	CRZ-II
499	588	89	CRZ-IB
588	603	15	CRZ-II

We are yet to commence the work from Ch. 339. We are currently working from Ch. 0 to Ch. 339.

13. I humbly submit that the proposal was recommended by the District Coastal Zone Management Authority (DCZMA) for

CMDA to the Tamil Nadu State Coastal Zone Management Authority (TNSCZMA) for getting clearance under CRZ Notification 2011 on 27.10.2021 and 01.11.2021 and in its 113th meeting, TNSCZMA has issued clearance under Para 8 (i) I CRZ-I (ii) (b) & (g) of CRZ Notification 2011 for the said project.

14. Hence, I humbly submit that approved alignment is found to be technically and economically feasible option and due procedure were followed for this project before commencing of this project.
15. I humbly submit that all the conditions laid down in the CRZ clearance was compiled by this department including the condition that "*culverts and embankment shall be in such a way that the proposed culverts should not affect the free flow of water and the embankment should not be formed in the inter-tidal zone CRZ-IB areas*". Accordingly, in this project it was provided 5 units of 4 cell Box-Culvert of "open type" to allow the free flow of water in the inter-tidal zone CRZ-IB and to comply with the condition stipulated above.
16. I humbly submit that pursuant to the earlier administrative sanction in the year 2019 and clearance from all stakeholders' department, the Government accorded revised administrative sanction for the link road project vide G.O.Ms.No.75,

Highways and Minor Ports (HW-2) Department, dated 15.07.2024 for Rs.37.86 Cr. Consequently, tender was called for and Work order was issued and agreement for the subject work was executed with M/s. Notch India Projects, Madurai on 13.01.2025 for the contract value of Rs.26.82 Crores with the completion period of 12 months. After the work was awarded to contractor, pre-construction activities has started and Construction of Retaining wall work were commenced for 60 meters length and further about 300 meters the area has been cleared and it is ready for final formation of the road. In view of the status-quo order passed by the Hon'ble High Court on 15.04.2025 in W.P. No. 13205 of 2025, the work has been stopped and workers have left the site, only the materials and machineries are present in the site. In view of the stoppage of work, the cost escalation will arise and the Government will be put to position to pay enhanced rates to the contractor.

17. I humbly submit that the approved alignment has more merits and cleared all norms required for execution. Whereas the shifting of alignment towards Dr. M.G.R. Janaki Ammal College of Arts and Science will result in further complication in dealing with land acquisition, payment of compensation for land, legal battle if any thereon due to land acquisition, contractual obligation as the project has commenced as per

agreement executed between Government and Contractor in C.R. Agreement No.11/2024-25, Dt.13.01.2025, the cost of project may shoot up to 290% more than the sanctioned amount and fresh sanction is to be obtained from the Government and thereby will result indefinite delay of the project.

18. Hence, I humbly submit that the revision alignment is not economically viable and other issues stated above and on behalf of the Government, I request that the view of State Highways Department in respect of revision of alignment is "NOT FEASIBLE".
19. I humbly submit that the petitioner has filed many cases in the Hon'ble High Court of Madras and Hon'ble National Green Tribunal with the ulterior motive to halt the ongoing link road project and aiming to retain exclusive use of the Music College Road privately. Contrary to the Petitioner's claims, there is no substantial public interest involved. The Petitioner being a private flat association utilising this Government PWD road as if it of their own. It is pertinent to state that, the proposed link road project is designed to alleviate the traffic congestion in the area by converting current dead-end road into a thoroughfare accessible to all vehicles. Aggrieved by the potential loss of their exclusive use, the Petitioner has

approached both the Hon'ble National Green Tribunal and the Hon'ble High Court of Madras seeking to impede a Government project that serves the broader public interest. Hence, the motive of the petitioner is driven by personal grievances is not liable to be entertained by this Hon'ble Tribunal and there is no such illegalities or statutory violations committed by the Respondent. I humbly pray that not to pass any order that will lead to stall of the project and may cause hardship to road users and benefit to general public and also it may result in additional loss to the Government by way of cost escalation.

20. It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this status report and pass suitable orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of this case and thus render justice.

Solemnly affirmed at Chennai on
this 28th day of July 2025 and the
deponent signed in my presence


DIVISIONAL ENGINEER (H)
ENFORCEMENT - III
GUINDY, CHENNAI - 600 025.

Highways and Minor Ports (HW1) Department

MINUTES OF THE JOINT MEETING CONDUCTED BY THE ADDITIONAL CHIEF SECRETARY (ACS) TO GOVERNMENT, HIGHWAYS AND MINOR PORTS DEPARTMENT WITH THE CONCERNED DEPARTMENT STAKE HOLDERS ON 06.02.2019 @ 3.00 PM REGARDING ALIENATION OF GOVERNMENT LAND FOR THE WORK OF "FORMATION OF NEW LINK ROAD CONNECTING GREENWAYS THROUGH TAMIL NADU MUSIC COLLEGE" WITH DURGABHAI DESHMUKH ROAD

Officers Present:

- | | | |
|-----|------------------------------------|--|
| 1. | Thiru. A Ramalingam, I.A.S., | Commissioner, Art and Culture Department. |
| 2. | Tmt.R.Seetha lakshmi I.A.S., | Registrar, Tamil Nadu Music and Fine Arts University. |
| 3. | Thiru. P.Manimaran.I.A.S., | Deputy Secretary, Animal Husbandry Department. |
| 4. | Thiru.A.Thiruvenkatam | Joint Secretary to Government, Revenue Department. |
| 5. | Tmt.S.Prema Sheela, | Deputy Secretary, Tourism, Culture & Religious Endowment Department. |
| 6. | Thiru.S.Rajeswaran, | Joint Director, Art and Culture Department. |
| 7. | Tmt.S.Sumathi,M.E | Chief Engineer (H), Metro, Guindy, Chennai-25 |
| 8. | Thiru.T.P.Ganesan | Superintending Engineer, C&M Circle PWD. |
| 9. | Thiru.R.Selvadurai.,B.E.,(Hons)M.E | Superintending Engineer (H), CMDP Circle |
| 10. | Thiru.S.Ilango, B.E | Divisional Engineer (H), CMDP, Division-III. |

The Additional Chief Secretary, Highways and Minor Ports Department welcomed the officers of various Departments who attended the meeting. The Chief Engineer (H), Metro has presented the work of "Formation of New link road connecting Greenways road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College", as announced by the Hon'ble Chief Minister of Tamil Nadu during the Budget demand 2018-19.

The Chief Engineer (H), Metro has informed that four options of alignments were studied for the formation of above new link road and the most feasible one was concluded after detailed site inspection with the Additional Chief Secretary, Tourism,

Culture & Religious Endowment Department, Commissioner, Art and Culture Department. Vice Chancellor & Register, Tamil Nadu Music and fine Arts University.

Further, the Chief Engineer (H), Metro has presented the proposal to the stake holders for concurrence / enter upon and alienation of Government lands belonging to various Departments such as PWD, Animal Husbandry, Tourism, Culture & Religious Endowment Department and Revenue Department for the formation of New Link Road. Approximate land requirement as per the proposed alignment are as follows.

Sl.No	Owner	Survey No	Area required (approximate) in sqm
1.	Public Works Department	4275 2	2350
2.	Animal Husbandry Department	4275 1 (Part)	1345
3. (a)	Tourism and Culture Department	4275 1 (Part)	1154
(b)	Tourism and Culture Department	4275 4	232
4.	Revenue Department	4275 5	3002
5.	Public Works Department	102	2612
		TOTAL	10695

The Officers representing the various Departments have given clearance for the alignment proposed by the Chief Engineer (H), Metro and also given concurrence for alienation and enter upon in the lands belonging to their departments with the following conditions.

I. Tourism, Culture and Religious Endowment Department

The Commissioner, Art and Culture Department and the Registrar, Tamil Nadu Music and Fine Arts University have observed that an Arch structure located at the road entrance of the Music College falls in the alignment. They requested the Highways to construct a new arch in lieu of the old one at the main entrance to the Music College campus. The Chief Engineer (H), Metro has accepted to reconstruct the new arch as requested by the Art and Culture Department. Further, the Commissioner requested the Highways to take necessary steps to minimize the noise pollution that may arise due to the formation of new link road nearer to the Music College campus. The Chief Engineer (H), Metro has informed that a High rise compound wall with noise barrier will be constructed at the college boundary. This will prevent any disturbances that may arise due to the formation of the new road.

II. Animal Husbandry Department

The Deputy Secretary, Animal Husbandry Department has observed that a pet care centre and three abandoned old buildings are located in the proposed alignment. The Deputy Secretary requested to reconstruct the pet care centre belonging to Animal Husbandry Department in the available remaining land. The Chief Engineer (H), Metro accepted for reconstruction of the pet care centre.

III. Revenue Department

The Joint Secretary, Revenue Department has observed that the area involved in the alignment proposed by the Highways Department in the Revenue Department's land was leased to Sathya Studios and also informed that the lease period expired. However, a court case is pending in this regard. The ACS, Highways Department requested the Joint Secretary, Revenue Department to expedite and settle the court case at the earliest and to take further follow up action to alienate the above said land to Highways Department.

IV. Public Works Department

The Superintending Engineer, C&M Circle, PWD has informed that a tea shop is located at the beginning of the proposed alignment and a court case is pending to be cleared. The ACS, Highways Department requested the Superintending Engineer, PWD to expedite the court case and to evict the tea shop in the proposed alignment. The Chief Engineer (H), Metro has informed that a portion of the proposed alignment falls in the bund portion of the Adyar River and for which the proposal for concurrence of PWD was sent to the Chief Engineer (H), WRC, PWD. The ACS, directed the Superintending Engineer, PWD to take necessary follow up action to accord concurrence for the proposal made by the Highways Department. The ACS requested the Chief Engineer (H), Metro to provide necessary protective measures in the bund portion of Adyar River for the formation of the new link road.

Finally, the Additional Chief Secretary, Highways Department directed the Chief Engineer (H), Metro, to send necessary alienation proposals to the authority concerned for the transfer of above Government lands belonging to various departments, to the Highways Department and to issue enter upon permission in the above lands pending approval of alienation. The ACS also requested the Revenue Department to expedite the proposals.

The meeting ended with the Additional Chief Secretary thanking the officers from the various Departments.

may be requested to SE to take necessary action

S.K.Prabakar,
Additional Chief Secretary to Government (FAC)

// True Copy//

V. Baghialakshmi
Section Officer

25/2/14

21/2/14

Comparison of Alignments studied

ANNEXURE 2

S.I No	Description	Alignment - I (marked in yellow)	Alignment - II (marked in blue)	Alignment III (marked in red)	Alignment IV (marked in green)
1	Length of Alignment	747 m	647 m	603 m	390 m
2	Length of road Passing through Music college	215 m	225 m	80 m	-
3	Length of road Passing through Animal Husbandry campus	-	-	90 m	100 m
4	Length of road Passing through Lease land	-	-	180 m	-
5	Area required in Music college campus	3225 sqm	3375 sqm	1386 sqm	-
6	Area required in Animal Husbandry campus	-	-	1345 Sqm	1600 Sqm
7	Area required in Lease land	-	-	3003 sqm	-
8	Private land area required	-	-	-	2300 sqm
9	length of road in Adyar River portion	392 m	248 m	103 m	-
10	Buildings affected	1 small Kudil	Portion of Class room (G+1) and PG Block (G+2) in Music college campus	Five minor buildings in Animal Husbandry campus	One old building and HP petrol bunk outlet
11	Approx cost of project	Rs. 42.00 Crores	Rs.30.00 Crores	Rs. 30.00 Crores	Rs. 28.00 Crores
12	Remarks	Not feasible since major portion of alignment runs in Adyar river.	The Alignment bifurcates the Music college campus and major buildings of college is also affected	Feasible with least disturbance to music college.	There won't be improvement in traffic flow. Also involves acquisition of private land which is in litigation.



State Bank of India

Dr. MGR College of Arts and Science for...

Ecological Park

Tagore Eilm Centre NED®

Brodie Castle/Thenral

Alignment - IV

Alignment - III

Alignment - II

Alignment - I

River

ANNEXURE 3

ALIGNMENT PROPOSAL

SPECIFICATION REPORT TO ACCOMPANY THE WORK OF "FORMATION OF NEW LINK ROAD CONNECTING GREENWAYS ROAD (DGS DINAKARAN SALAI) WITH DURGABHAI DESHMUKH ROAD THROUGH TAMIL NADU MUSIC COLLEGE".

NAME OF WORK:

Formation Of New Link Road Connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College.

SCHEME & AUTHORITY:

The work of "Formation Of New Link Road Connecting Greenways Road (Dgs Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College" was administratively sanctioned vide G.O.(Ms) No.76 Highways and Minor Ports (HW1) Department dated 24.07.2019 for Rs.22.84 crores.

LOCATION OF THE PROPOSED NEW LINK ROAD:

The existing road connectivity is 603 m from the branching point of the Music College Road at km 8/9 in Greenways road to the proposed connecting point of new link road at Km 0/6 of Durgabhai Deshmukh Road.

Right of way available

1. Existing Music College Road: 13 to 15m.
2. New Link Road (As per requirement) 20 m (11.0 + 7.00+2.00)

NECESSITY:

Greenways Road connects Beach road with South Chennai. It comprises of large no of residential and commercial complexes along its stretch on both sides. The Residence of

Honourable High Court Judges, Honourable Chief Minister, Honourable Ministers and other important dignitaries were located in this stretch. It also includes many housing apartments and commercial complex on both sides of the road.

Durgabhai Deshmukh Road is housed with Durgabhai Deshmukh Hospital, Dr. M.G.R Janaki college of Arts and Science college campus (Old Sathya studio) and other residential and commercial complex on its both sides.

The road junction at the intersection of Greenways road and Durgabhai Deshmukh Road witnesses heavy traffic congestion during the entire day particularly in peak hours both morning and evening. To find a remedial for the heavy traffic congestion at the road junction of Greenways Road and Durgabhai Deshmukh Road intersection, a feasibility study was carried out to provide a new link road connecting Greenways Road & Durgabhai Deshmukh Road near Thiru.Vi.Ka Bridge through Tamil Nadu Music college campus along the bank of back water Canal of Adyar River. The Greenways road junction witnesses heavy traffic congestion due to vehicle movements towards Adyar, Mylapore and Santhome. This new link road is proposed to decongest the Greenways road junction by routing the traffic from Santhome, Mylapore and Greenways road leading towards Adyar, Guindy and OMR.

ALIGNMENT DETAILS

The alignment starts at Km 8/9 of Greenways road (LHS) and enters into music college campus and ends at Km 0/6 of Durgabhai Deskmukh Hospital road near the Adyar Thiru.Vi.Ka bridge approach. The total length of the road is 603 meters.

This alignment has three horizontal curves and its details are furnished below:

CURVE NO-1

Circular cum transition curve from ch: 75.00m to ch: 175.00m. Radius=45m

CURVE NO-2

Circular cum transition curve from ch: 175.00m to ch: 300.00m. Radius=60m.

CURVE NO-3

Circular cum transition curve from ch: 300.00m to ch: 425.00m. Radius=60m.

PROPOSAL:

A three lane unidirectional carriage way with Drain cum foot path on either side is proposed. Three numbers of Box culverts is proposed at CH: 400, CH: 450 and CH:500 to drain the water into Adyar river. The new link road is proposed to be formed over the new earthen embankment using carted earth.

For this proposal, four feasible options of alignment were studied and the most feasible one was concluded after detailed site inspection with the Additional Chief Secretary, Tourism, Culture and Religious Endowment Department, Commissioner, Art and Culture Department, Vice Chancellor & Registrar, TamilNadu Music and Fine Arts University. The alignment was concurred by all the stake holder Departments during the joint meeting conducted by Additional Chief Secretary, Highways and Minor Ports Department on 06.02.2019.

The proposed alignment is submitted for the perusal of the Alignment Committee and may be approved by the Alignment Committee.

R.B.
16/10/2020
AE(CH)-2

J.S.
16/10/2020
DSE(CH)

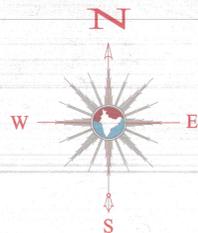
R. Anil
16/10/20
Superintending Engineer (H)
CMDP Circle, Saidapet, Ch-15

A. Srinivas
01/10/2020

Assistant Divisional Engineer (H)
Sub Division-VII
Guindy, Chennai-25

C.S. Ravi
11/10/2020
Divisional Engineer (H)
CMDP Division-III
Guindy, Chennai-25

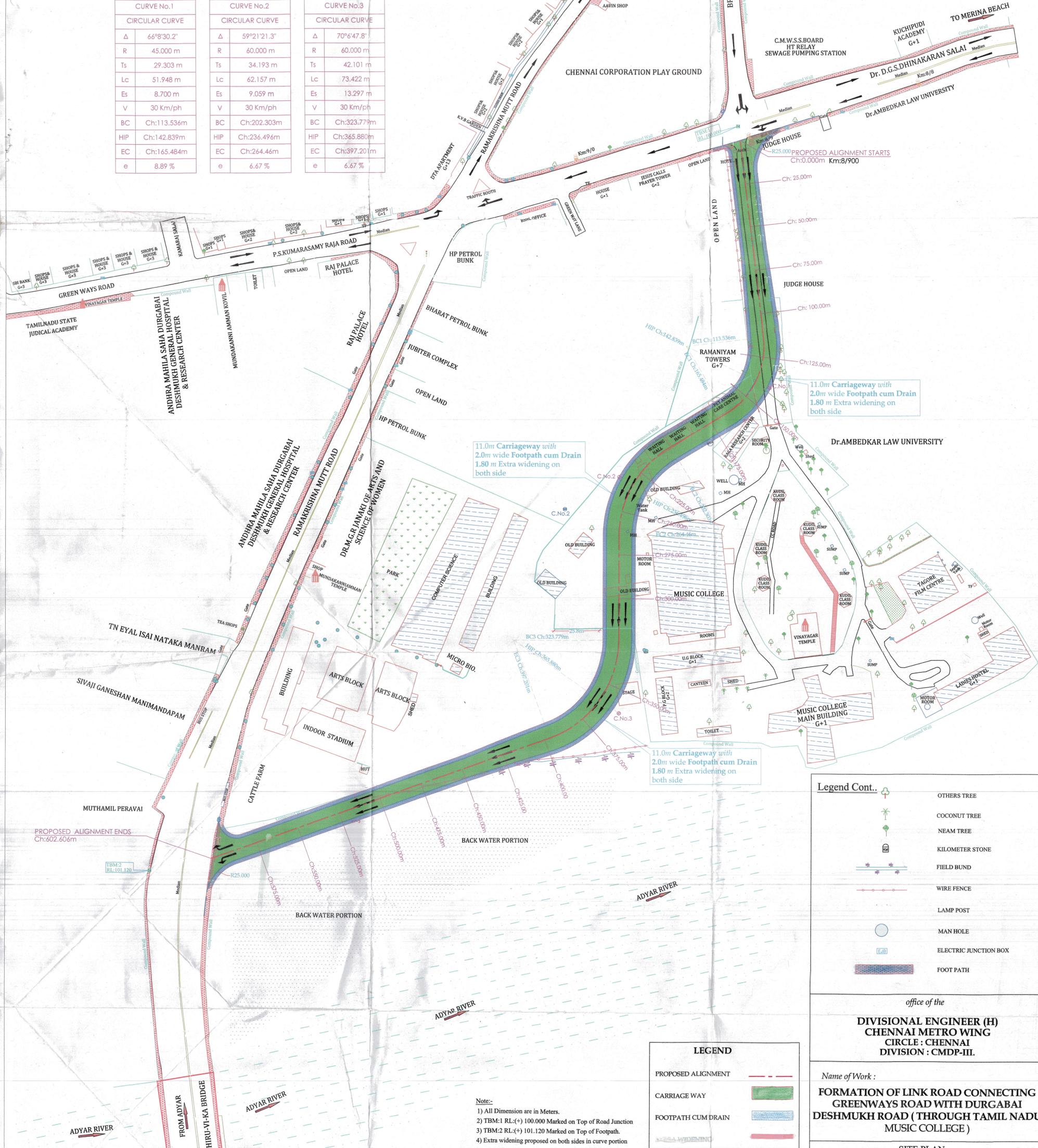
Assistant Engineer (H)
Section-XIII, CMDP
Guindy, Chennai-25



SCALE: 1 : 1000

APPROVED ALIGNMENT

CURVE No.1		CURVE No.2		CURVE No.3	
CIRCULAR CURVE		CIRCULAR CURVE		CIRCULAR CURVE	
Δ	66°8'30.2"	Δ	59°21'21.3"	Δ	70°6'47.8"
R	45.000 m	R	60.000 m	R	60.000 m
Ts	29.303 m	Ts	34.193 m	Ts	42.101 m
Lc	51.948 m	Lc	62.157 m	Lc	73.422 m
Es	8.700 m	Es	9.059 m	Es	13.297 m
V	30 Km/ph	V	30 Km/ph	V	30 Km/ph
BC	Ch:113.536m	BC	Ch:202.303m	BC	Ch:323.779m
HIP	Ch:142.839m	HIP	Ch:236.496m	HIP	Ch:365.880m
EC	Ch:165.484m	EC	Ch:264.46m	EC	Ch:397.201m
e	8.89 %	e	6.67 %	e	6.67 %



Legend Cont..

	OTHERS TREE
	COCONUT TREE
	NEAM TREE
	KILOMETER STONE
	FIELD BUND
	WIRE FENCE
	LAMP POST
	MAN HOLE
	ELECTRIC JUNCTION BOX
	FOOT PATH

LEGEND

PROPOSED ALIGNMENT	
CARRIAGE WAY	
FOOTPATH CUM DRAIN	
EXTRA WIDENING	

office of the
DIVISIONAL ENGINEER (H)
CHENNAI METRO WING
CIRCLE : CHENNAI
DIVISION : CMDP-III.

Name of Work :
FORMATION OF LINK ROAD CONNECTING GREENWAYS ROAD WITH DURGABAI DESHMUKH ROAD (THROUGH TAMIL NADU MUSIC COLLEGE)

SITE PLAN

Note:-
 1) All Dimension are in Meters.
 2) TBM:1 RL:(+) 100.000 Marked on Top of Road Junction
 3) TBM:2 RL:(+) 101.120 Marked on Top of Footpath.
 4) Extra widening proposed on both sides in curve portion

THE ALIGNMENT MARKED IN RED IS APPROVED

S.No	NAME	DESIGNATION	SIGNATURE
1.	Dr. T. ELANIDU, B.E.	SUPERINTENDING ENGINEER (H), CONSTRUCTION & MAINTENANCE CHENNAI CIRCLE	
2.	Dr. R. SELVADORA, B.E. (HONS), M.E.	SUPERINTENDING ENGINEER (H) CHENNAI METROPOLITAN PLAN CIRCLE, CHENNAI	

ASSISTANT ENGINEER (H) 10/10/2020
 CMDP SECTION - 13
 GUNDIRY, CHENNAI - 600 025.

ASSISTANT DIVISIONAL ENGINEER
 CMDP SUB DIVISION - VII
 GUNDIRY, CHENNAI - 600 025

DIVISIONAL ENGINEER (H)
 CMDP-DIVISION-III
 GUNDIRY, CHENNAI-600 025



ABSTRACT

Announcements – Announcement made by the Hon'ble Chief Minister on 11.06.2018 during the demand of Highways and Minor Ports Department - "Formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College" – Administrative Sanction – Accorded – Orders – Issued

Highways and Minor Ports (HW1) Department

G.O.(Ms) No.76

Dated :24.07.2019

விகாரி, ஆடி 8, திருவள்ளூர்வராண்டு 2050

Read:

From the Chief Engineer (Metro), Highways Department Letter No. 3112/2017/AE IV, dated 19.01.2018 and 04.07.2018

ORDER:

The Hon'ble Chief Minister of Tamil Nadu has made the following Announcement in the floor of Assembly, during the Highways and Minor Ports Department's Demand for the year 2018-2019, for developing the Highways infrastructure and providing better connectivity:-

"கிரீன்வேஸ் சாலை மற்றும் துர்காபாய் தேஷ்முக் சாலைகளை தமிழ்நாடு இலசக்கல்லூரி வழியாக இணைக்கும் வகையில் 650 மீ நீளத்திற்கு இணைப்புச்சாலை ரூ.30 கோடி மதிப்பில் அமைக்கப்படும்".

2. Based on the above Announcement, the Chief Engineer (Metro), Highways Department in his letter read above has furnished the proposal for the "Formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College with Rough Cost Estimate for an amount of Rs. 30.00 crore.

3. The Chief Engineer (Metro) Highways Department has stated that a field study for the formation of new link road connecting Greenways Road (D.G.S Dinakaran Salai) with Durgabai Deshmukh road (Through Tamil Nadu Music College and fine Arts university and parallel to southern side of Sathya Studio) has been conducted and the details are as follows:-

(i) Location:

One of the congested intersections in Chennai, is the intersection of Greenways road with the Durgabhai Deshmukh road in Adyar near the northern approach end of Thiru.Vi.Ka bridge. It connects North Chennai with South Chennai and comprises large number of residential, commercial complexes along its stretch

on both sides. The Residence of Honorable Chief Minister, Honorable Ministers, Honorable High Court Judges and other important dignitaries were located in this stretch. It also includes many housing apartments, Durgabhai Deshmukh Hospital, Dr. M.G.R Janaki college of Arts and Science college campus (Old Sathya studio).

(ii) Necessity:

The road junction at the intersection of Greenways road and Durgabhai Deshmukh Road witnesses heavy traffic congestion during the entire day particularly in peak hours. As a remedy, a feasibility study was carried out to provide a New link road connecting Greenways Road & Durgabhai Deshmukh Road near Thiru.Vi.Ka Bridge through TamilNadu Music and fine arts university campus and parallel to the south side of Sathya studio. (Along the bank of back water canal of Adyar river).

(iii) Existing road details :

The existing road connectivity is 600m from the branching point of the Music College Road through Tamil Nadu Music and fine Arts University campus in Greenways road at km 8/9 (Right side) to the proposed connecting point of new link road in Durgabhai Deshmukh Road (Km 0/6 Right side) .

Right of way available

1. Music College Road: 12 to 15m.
2. New Link Road (As per requirement) 14.5m
(c/w-10.5 +F.P(2.00+2.00))

(iv) Proposed New link road:

The proposed new link road branches at Km 8/9 (L.S) of Greenways Road and runs upto a length of 150m on the Music College road. The alignment enters the Animal Husbandry Department's campus at Ch:150m and runs upto Ch:240 m to a length of 90m. From there the alignment runs through the land belonging to Art and Culture Department from Ch:240m to Ch:320m to a length of 80m. From there, the alignment passes through Revenue Department's land from Ch:320m to Ch:500m to a length of 180m and from there on runs in the bund portion of Adyar river to a length of 103m and joins at Durgabhai Deshmukh Road near the northern approach of Thiru.Vi.Ka.bridge. The total length of the alignment is 603m. A three lane Uni directional Carriage Way with Footpath on either side is proposed.

The Details of land involved in New Link Road are as follows:-

Sl. No	Chainage	Length	Owner of Land
1.	0-150m	150m	PWD – On ground Public Road
2.	150-240m	90m	Animal Husbandry Department
3.	240-320m	80m	Art and Culture Department
4.	320-500m	180m	Revenue Department (Under lease to Sathya Studios)
5.	500-603m	103m	PWD (Canal bund of Adyar River)
	Total	603m	

The Land Details relating to Art and Culture Department are as follows:-

Sl. No	Village Block	Land owning Dept	Extent required in Sq.m	Survey No.	Status
1.	Mylapore 93	T,C&R.E Dept	1154	4275/1 (part)	An abandoned old RCC roof building of size 16.8 m X 6m exists. Other area vacant
2.	Mylapore 93	T,C&R.E Dept	232	4275/4 (part)	Vacant

4. The Chief Engineer (Metro), Highways Department has therefore requested the Government to accord Administrative Sanction for a sum of Rs.30.00 Crore for the "Formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College for the execution of the said work at the earliest.

5. The Government after careful examination accept the proposal of the Chief Engineer (Metro), Highways Department and accord Administrative Sanction for a sum of Rs.22,84,00,000/- (Rupees Twenty Two Crore and Eighty Four Lakhs only) as indicated below as against Rs.30.00 Crore requested by Chief Engineer (Metro), Highways Department for the formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College and a sum of Rs.5,00,00,000/- (Rupees Five Crore only) is sanctioned for the year 2019-20.

Description	Amount in Rupees
Cost of Main Work	17,62,71,136.00
Cost of link road including 12% GST	
➤ Provision of lighting arrangement for Link Road	30,00,000.00
➤ Provision for dismantling of buildings	10,00,000.00
➤ Compensation to structures	1,00,00,000.00
➤ Construction of compound wall around Music College	75,00,000.00
Total	19,77,71,136.00
GST 12%	2,37,32,530.00
Sub Total	22,15,03,666.00
Other items of works	0
Provision of land acquisition charges	0
Provision for advertisement charges	2,00,000.00

Provision of escalation charges (5% per annum for one year)	0
Provision of Labour Welfare fund (1%)	19,77,711.00
Provision of quality control charges (1%)	19,77,711.00
P.S charges and Contingencies (1%)	27,40,912.00
Total	22,84,00,000.00
	(or)
	22.84 Crore

The Chief Engineer (Metro), Highways Department is requested to take steps on the following:-

- (i) to acquire land as indicated at para 3(iv) above.
- (ii) to form new link road as per the alignment at para-3 (iv) above.
- (iii) to construct a new arch as required by Art and Culture Department in lieu of the old one at the main entrance to the Music College Campus.
- (iv) to construct a high rise compound wall with noise barrier at the College boundary which will prevent any disturbances for the students learning music that may arise due to the formation of the new link road nearer to the Music College.
- (v) to correct the proposed length of new link road as 603 m only at the time of Technical Sanction.

The expenditure sanctioned in para 5 above shall be debited under the following head of account:-

5054- Capital outlay on Roads and Bridges – 80 – General – 800 – Other Expenditure – State's Expenditure - JW – Chennai Metropolitan Development Plan – Traffic and Transport Improvement in Chennai City - 416 - Major Works – 01 Major Works.

(DPC 5054-80-800-JW-16 08) old

(DPC 5054-80-800-JW- 41601) IFHRMS

7. The expenditure sanctioned in Para-5 above is an item of "New Instrument of Service". The approval of the Legislature will be obtained in due course. Pending approval of the Legislature, the expenditure may be initially met by drawal of an advance from the Contingency Fund. The Chief Engineer (Metro), Chennai is directed to calculate the actual amount required for the period upto next supplementary estimates and apply for sanction of the same as advance from the Contingency Fund to Finance (B.G-I) Department directly in Form "A" appended to the Tamil Nadu Contingency Fund Rules, 1963 along with a copy of this order. Orders for sanction of an advance from the Contingency Fund will be issued from Finance (B.G-I) Department. He is also directed to send a draft explanatory notes for including the above expenditure in the Supplementary Estimates 2019-20 to Finance (B.G-I) / Finance (PW-I) Department without fail.

8. This order issues with concurrence of Finance Department vide its U.O.No. 28705/PW-I/2019, dated 20.07.2019 and Additional Sanction Ledger No.747 (Seven Hundred and Forty Seven)

(By Order of the Governor)

**S.K.Prabakar,
Additional Chief Secretary to Government (FAC)**

To

The Chief Engineer (Metro), Highways Department, Chennai-25

The Accountant General, Chennai-18

The Pay and Accounts Officer (South), Chennai-35

Copy to:

O/o.Hon'ble Chief Minister, Chennai-9

The Special Personal Assistant to Deputy Chief Minister, Chennai-9

The Private Secretary to Additional Chief Secretary to Government (FAC),
Highways and Minor Ports Department, Chennai-9

The Finance (PW-I) Department, Chennai-9

The Animal Husbandry / Tourism, Culture and Religious Endowment /
Public Works/Revenue and Disaster Management Departments,
Secretariat, Chennai-9

The Commissioner, Art and Culture Department, Egmore, Chennai-8

The National Informatics Centre, Chennai-9

C.No.1168/HW1/2018

SF/SC

//Forwarded By Order//



Section Officer



676
/ 2021



ABSTRACT

செய்த (Date)	
செய்த (Time)	
செய்த (Place)	
செய்த (By)	
செய்த (For)	
செய்த (By)	
செய்த (For)	
செய்த (By)	
செய்த (For)	

Water Resources Department - No Objection Certificate to the Highways Department for Formation of a new link road connecting the Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through the Tamil Nadu Music College Road, which runs through the canal bund of the Adyar River with lease rent exemption –Orders issued

Public Works(K2) Department

G.O (Ms) No.79

Dated 26.02.2021

சார்வரி, மாசி 14

திருவள்ளூர் ஆண்டு 2052

Read again :

1. From the Chief Engineer, Highways, Metro, Guindy, Chennai-25, Letter Nos. 3112 / 2017 / AE-IV, dated 26.12.2017 and 23.09.2019
2. G.O (Ms) No.76, Highways and Minor Ports Department, dated 24.07.2019.
3. From the District Collector, Chennai Letter No. J2 / 24187 / 2019, dated: 23.10.2019
4. From the Chief Engineer, Water Resources Department, Chennai Region, Chennai Letter No. DB / T5(3) / F-008544 and 0000921 Adyar River Greenways Road / 2020, dated 27.02.2020
5. From the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai, Letter No. S7(1) / 36384 / OT5 / Adyar- Greenways/2018-2, dated 08.04.2020.

*_*_*

ORDER:

In the letter 5th read above, the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai has stated that the Chief Engineer, Water Resources Department, Chennai Region, Chennai in the letter 4th read above has furnished a technical report along with NOC recommendations for according permission for "Formation of a new link road connecting the Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road (Through the Tamil Nadu

Music & Fine Arts University and parallel to Southern side of Sathya Studios) through Adyar River back water canal bund.

2. The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai has further stated that the Chief Engineer, Highways, Metro, Guindy, Chennai in the letters 1st read above has informed that they propose for formation of a new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road (Through Tamil Nadu Music & Fine Arts University and parallel to Southern side of Sathya Studios) which had been sanctioned vide the Government Order 2nd read above, to reduce the traffic problems at the road junction at the intersection of Greenways road & Durgabhai Deshmukh Road and heavy traffic congestion during the entire day particularly in peak hours and sought for NOC and permission for formation of a new link road of 158m average length of proposed new link road portion falling in the Adyar River back water canal bund for an average width of 55m.

3. The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai has also stated that the proposed site was inspected and ascertained that the land under reference is situated along the left bank of the Adyar river, downstream of Thiru.Vi.Ka.Bridge at LS 2007m, T.S.No.4593 / 4, Block No.102, Mylapore Division, Chennai district and based on the inspection, a technical report has been furnished by the Chief Engineer, Water Resources Department, Chennai Region, Chennai in the letter 4th read above as follows:-

- i. The Adyar River is one of the major flood carriers for the Chennai city and suburbs. The river has very vast catchment area and the river had experienced unprecedented flood events during 2015. Moreover the nearby area is flood prone and vulnerable as well. As a safety measure, the proposed site must be analysed with respect to the MFL as (+) 4.550m & Thiru.Vi.Ka bridge road top level as (+) 5.950m. The alignment and profile of the road proposed on the Adyar river bund by the Highways department are not clear during the site inspection. Hence, the Highways department have to demarcate the boundary of Adyar river bund as per old Revenue records (year 1906) viz F.M.B, A.Register & village plan in presence of the Revenue and Public Works Department / Water Resources Department authorities before the commencement of the work and then, the Highways department should get hydraulic particulars from the Executive Engineer, Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur.
- ii. At this juncture, considering the importance of the Highways Department for formation of the new link road and the same time conserving the water resources (i.e.,) conserving the Adyar river and its ecology is also absolutely necessary, the No Objection Certificate for Highways Department can be considered subject to certain conditions, since, the existing Court orders prohibit the Water Resources land transfer for any other purpose [Government

orders, Circulars as well as Hon'ble Supreme Court & High Court judgments, Tank Protection Act 2007], Based on the Government Letter Nos.13085 / T2 / 2012-1, dated 21.06.2012, 29794 / W2 / 2012-1, dated 05.12.2012 & 8833 / W2 / 2013-1, dated 02.05.2013 and after careful consideration, the technical opinion of this department was recommended by the Chief Engineer, Water Resources Department, Chennai Region to the Government for the above proposal. It is learnt that the Highways Department and NHA have given land in other areas for forming cut & cover channel in service roads & other roads where the channel could not be formed to drain the rain water during monsoon season under long term flood mitigation works vide G.O (Ms) No.328, Revenue & Disaster Management (D.M-II) Department, dated 11.09.2018 & G.O (Ms) No.350, Revenue & Disaster Management (D.M-II), dated 27.09.2019. Hence this proposal was recommended without lease rent, which is exempted as per the Minutes of the meeting held by the Chief Secretary to Government on 10.03.2017.

4. The District Collector, Chennai, in the Letter 3rd read above, has stated that in the Joint meeting conducted by the Additional Chief Secretary to Government, Highways & Minor Port Department with the concerned department Stake Holders on 06.02.2019 for the transfer of Government lands belonging to various departments to the Highways Department, consent has been given for enter upon permission in the above lands and land transfer.

5. Based on the request of the Chief Engineer, Highways, Metro, Guindy, Chennai and recommendations of the Chief Engineer, Water Resources Department, Chennai Region, Chennai the Engineer in Chief, Water Resources Department and Chief Engineer (General), Public Works Department Chennai has recommended for issue of "No Objection Certificate" to the Highways Department for formation of a new Link Road connecting the Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road (Through Tamil Nadu Music & Fine Arts University and parallel to Southern side of Sathya Studios) running through Adyar River back water canal bund with lease rent exemption, as a special case, to the Government, subject to certain terms and conditions.

6. After careful examination, the Government have decided to accept the recommendation of the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai. Accordingly, No Objection Certificate is granted to the Highways Department for formation of a new Link Road connecting the Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through the Tamil Nadu Music College Road which runs through the canal bund of the Adyar River with lease rent exemption, subject to the terms and conditions annexed to this Order.

7. The Chief Engineer, Highways Department, Metro, Guindy, Chennai is directed to strictly adhere to the terms and conditions annexed to this order.

(ORDER OF THE GOVERNOR)

**K. MANIVASAN
PRINCIPAL SECRETARY TO GOVERNMENT**

To

The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai-5.

The Chief Engineer, Water Resources Department, Chennai Region Chennai-5.

The Principal Secretary/Commissioner of Land Administration, Land Administration Department, Chennai-5

The District Collector, Chennai District, Chennai -1.

The Principal Accountant General(A&E), Chennai-18.

The Principal Accountant General (Audit), Chennai-18.

The Principal Accountant General (Economic and Revenue Sector Audit), Chennai-18.

The Resident Audit Officer, Office of Principal Accountant General (General and Social Sector Audit), TN Secretariat, Chennai-9.

Copy to

The Additional Chief Secretary - I to Hon'ble Chief Minister, Chennai-9.

✓ The Chief Engineer, Highways Department, Metro, Guindy, Chennai-25

The Highways and Minor Port Department, Secretariat, Chennai-9.

The Revenue and Disaster Management Department, Secretariat Chennai-9.

The Finance (PW-II) Department, Secretariat, Chennai-9.

The Public Works(I-2 /OP-II) Department, Secretariat, Chennai-9.

Stock File / Spare Copy.

// Forwarded by Order //

DR. Anjitha
26.2.2021
SECTION OFFICER

KR
26/02/2021

ANNEXURE TO G.O (Ms) No.79, Public Works (K2) Department, Dated: 26.02.2021

TERMS and CONDITIONS:

1. The Highways Department has to demarcate the boundary of the Adyar river bund as per old Revenue records (year 1906) viz F.M.B, A.Register & village plan in the presence of the Revenue and Water Resources Department authorities before commencement of Work. The Highways Department should get also hydraulic particulars from the Executive Engineer, Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur. The NOC and permission is given for formation of new link road of a 136m to 180m average length of proposed new link road portion falling in the Adyar river back water canal bund for an average width of 15m to 42m, subject to the conditions that the applicant should maintain the measurement of the Adyar river as per the old Revenue records (Year 1906).
2. The Design & Drawings of the Retaining Wall should be got approved from the Executive Engineer, Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur, before commencement of the work regarding hydraulic particulars. If pile foundation is prescribed by the applicant, the pile cap top should be at 0.60m below the specified bed level of the river. The irrigation structures of the river bund should not be disturbed.
3. The road side catchment drain should be constructed and it has to be linked with inlet with suitable arrangements by the Highways Department, so as to avoid road side drain inundation & bund erosion. Inlet levels and other irrigation structures design levels should be got approved from the Water Resources Department.
4. The applicant should not carry out any other cross masonry structures across the river without prior permission from the Public Works Department / Water Resources Department.
5. During execution / completion of the road, dumped earth/debris in the river bed should be removed fully without leaving in the water bodies area which would affect the free flow of water. During the execution of Work, if any damages detrimental to the Hydraulic Parameters are found, the Highways Department should restore the same to the original condition at their own cost.
6. If the above portion of the land is required by the Government for the benefit of some other large general public schemes / other improvement works, the applicant should not object to handover the land to Public Works Department / Water Resources Department for which the applicant is not entitled for any compensation. The applicant should not claim any privilege on the above portion of Government land at any cost. Further, the portion of land should be handed over to this department as is in condition.
7. The applicant should not claim any privilege in the above portion of the land and is not entitled for any legal procedures for owning of the land.
8. All safety measures should be taken without fail. Adequate arrangement for the safety of traffic by way of flagman, barricades, caution boards, danger lights (Day & Night) etc., as required should be provided. The applicant

- should engage proper watch and ward so as to avoid any untoward incident upto completion of work.
9. The applicant should abide by the rules and regulation of the Public Works Department / Water Resources Department from time to time. The applicant should also abide by the Court of Law of both State & Central Governments from time to time.
 10. The Public Works Department / Water Resources Department officials should be allowed to inspect the site at any time during execution and thereafter, if necessary. Advance intimation should be given to the Public Works Department / Water Resources Department officials concerned before commencement the of work.
 11. The Highways Department should ensure and accept for the strengthening the river bund, any repairs/reconstruction in the retaining wall, other improvement works, if any, at their own cost as directed by the Public Works Department / Water Resources Department.
 12. The applicant should not object at any time for the maintenance work / improvements work of the river to be carried out by Public Works Department / Water Resources Department. The applicant should give an undertaking in writing to the effect that the above proposal will not obstruct any maintenance / improvement / development works as per Revenue records [FMB] which are proposed to be carried out by Public Works Department / Water Resources Department in future periodically.
 13. The applicant must get the clearances from the Departments such as Chennai Rivers Restoration Trust, Coastal Regulation Zone, Environment, Pollution, Greater Chennai Corporation, Traffic etc., and other clearance, if any, required, before executing the project.
 14. In case of failure to comply with any of the above conditions, the Public Works Department / Water Resources Department reserves the rights to withdraw the permission & No Objection Certificate for formation of new link road of 158m average length of proposed new link road portion falling in the Adyar river back water canal bund for an average width of 55m and in that event, the Highways Department and its legal entity shall not be eligible for any compensation what so ever.

K.MANIVASAN
PRINCIPAL SECRETARY TO GOVERNMENT

/// TRUE COPY ///

Sms. aingam
26.2.2021
Section Officer
APK
26/02/2021

(Wholly owned by Government of Tamil Nadu)

ANNEXURE 6

GST IN : 33AABTA9057G1ZU

கோ. பொ	
கே. க	
க. சா	

Date: 12.08.2021



To

The Divisional Engineer (H)
CMDP Division - III
Chennai - 25

Sir/Madam,

Sub: CRRT - Adyar river - Formation of new link road connecting Greenways Road with Durgabhai Deshmukh road through Tamil Nadu Music College - NOC - Regarding.

Ref: Your office Ltr No. New link Road/IDO/2021. Dated: 25.06.2021

With reference to the above subject, Highways Department may take up the work viz., formation of new link road for a length of 200 m which is falling on the bund portion of Adyar river near Thiru-vi-ka bridge. As you are aware, Chennai Rivers Restoration Trust has done plantations and maintaining the same near Thiru-vi-ka bridge. It is therefore requested to construct the link road cautiously without damaging the plants and if any plants are damaged due to unavoidable circumstances, then plantations shall be done near Thiuru-vi-ka bridge at the cost of Highways department.

Thanking you,

S/d-

Principal Secretary/Member Secretary

Forwarded by Order

Project Officer

No. 6/103, Dr. D.G.S. Dinakaran Salai, Raja Annamalaipuram, Chennai - 600 028.

Ph : 044 -24614523, Fax : 044 - 24614524, www.chennaiivers.gov.in

PROCEEDINGS OF THE MEMBER SECRETARY,
TAMIL NADU STATE COASTAL ZONE MANAGEMENT AUTHORITY &
DIRECTOR OF ENVIRONMENT, CHENNAI 600 015
PRESENT: TMT. P. RAJESWARI, I.F.S.,

Proc.No.P1 / 2800 / 2020 dated 13.01.2022

Sub.: CRZ - "Formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College in Mylapore Village and Mylapore Taluk, Chennai district" Proposed by Highways Department, Chennai.25 - Clearance under the CRZ Notification, 2011 - Orders issued.

Read: 1) E.Mail from DCZMA for CMDA areas through DEE, TNPCB, Chennai dated 22.12.2020, along with Minutes of the DCZMA for CMDA areas meeting held on 08.12.2020

2) Letter from the Divisional Engineer (H), CMDP Division-III, Highways Department, Chennai.25 in letter No. New link Road / JDO/2019/ dated 08.01.2021 and 09.02.2021

3) Minutes of the 113th meeting of the TNSCZMA held on 27.10.2021 & 01.11.2021

4) MS, TNSCZMA & Director of Environment letter No.P1/2800/2020, dated 21.12.2021

5) Letter from the Chief Engineer (FAC), Metro Wing, Highways Dept. letter No.3112/2017/AE-IV, dated 07.01.2022

ORDER:

The Divisional Engineer (H), CMDP Division-III, Highways Department, Chennai.25 has proposed for formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College in Mylapore Village and Mylapore Taluk, Chennai district and applied for Clearance under the CRZ Notification, 2011, at a cost of Rs.22.84 crores.

2) The proposed link road connects Greenways Road with Durgabhai Deshmukh road through a new alignment to eliminate the traffic congestion at Greenways Road & Durgabhai Deshmukh road junction. The new alignment starts at Km 8/9 of Greenways road and runs through Tamil Nadu Music College campus, Revenue Department's vacant land and the bund portion of Adyar River and ends at Km 0/6 of Durgabhai Deshmukh road near the northern approach of Thiru Vi. Ka Bridge, Adyar. The total length of the proposed link road is 603m and width is 15m and the land area having an extend of 10695 sqm (2.6 acres).

.2.

3) The proposed road is unidirectional to cater traffic from Santhome High Road & Mylapore to Adyar, Guindy, OMR without leading to Greenways road junction and the proposed road of 200m falls near Adyar River bund and the proposed road is falling in CRZ-IB and CRZ-II areas.

4) The length of the road falls under different Zonation. The Chainage is divided into 4 zonation i.e. from 0 to 339 mts. fall out of CRZ, from 339 mts. to 449 mts. (total of 160 mts.) falls under CRZ-II, from 499 mts. to 588 mts. (total of 89 mts.) falls under CRZ-IB and from 588 mts. to 603 mts. (total of 15 mts. falls under CRZ-II).

5) The proposed road alignment involves three horizontal curves and extra widening of 1.80m is proposed on both sides of the curves as per IRC 37:2018. It is also proposed to provide a drain cum footpath of 2.0m wide on both sides of the road. The collected water will drain out into Adyar River.

6) The Project Proponent has stated that they have proposed to provide 18 Nos. of single cell box culverts of size 4m x 4m between ch:496 and ch:588 to allow the tidal exchange and drain excess water into the Adyar river during rainy season.

7) The proponent has highlighted about the environmental baseline survey including terrestrial and marine around the proposed project area. Proponent also mentioned about the predicted impacts and their mitigation measures. In view of green belt development, a Tree Action plan is included by the project proponent.

8) The DCZMA for CMDA areas has recommended the proposal in the meeting held on 08.12.2020 to the TNSCZMA, subject to the following conditions.

- a. The project shall strictly adhere to the conditions laid in the Ir. No.DB/T5(3)/ F-008544 & 000921 Adyar river greenways road/2020/ dated 27.02.2020 issued by the Public Works Department, Water Resource Department, Chennai.5
- b. The culverts and embankments shall be in such a way that the proposed culverts should not affect the free flow of water and the embankment should not be formed in the inter-tidal zone CRZ-IB areas. The Engineering cross section of the alignment of the same shall be submitted.

.3.

- c. No ground water from CRZ area shall be tapped for the project and the freshwater requirement for the proposed project should be ensured by the local body.
- d. Dust generated during the construction phase shall be mitigated by sprinkling of water.
- e. No cutting of trees shall be envisaged during implementation of the project.
- f. Necessary green belt on native species shall be developed along the roads of the project area to improve the air environment.
- g. The project proponent shall adhere to the construction and demolition waste disposal and management Rules, 2018.
- h. No construction activity shall be started / undertaken by the proponent until obtaining the CRZ Clearance from the competent Authority.
- i. Proper arrangements should be made for the disposal of solid wastes and sewage generated in the project area.
- j. All the provisions of the CRZ Notification, 2011 shall be adhered with.

9) The Project Proponent has submitted the compliance report with reference to the above conditions, vide their letter dated 18.12.2020.

10) As per CRZ Notification 2011 vide Para 8 (i) I CRZ I (ii) (b) & (g), construction of roads without affecting the tidal flow of water is permissible activity. Further, as per the Para 4 (i)(b) of the said notification, for those projects which are listed under the CRZ Notification, 2011 and also attract EIA Notification, 2006, for such projects clearance under EIA Notification only shall be required subject to being recommended by the concerned SCZMA. The proposed activity is in Category "B" in EIA Notification, 2006 and hence should require prior Environmental Clearance from the State Environment Impact Assessment Authority.

11) The proposal was placed before the 113th meeting of the Tamil Nadu State Coastal Zone Management Authority held on 27.10.2021 & 01.11.2021 and the Authority have resolved to clear the proposal.

12) The clarification on future custodian & if the road is new link road was sought through reference 4th cited from the Chief Engineer, Construction & Maintenance wing, Highways Department, Chennai. As per 5th reference cited, the Chief Engineer (FAC) Metro Wing, Highways Department has mentioned that the new

.4.

formation of road is not declared as State Highways and the future custodian would be Construction & Maintenance Department Wing of Highways Department.

13) Accordingly, as resolved in the 113th meeting of the Tamil Nadu State Coastal Zone Management Authority, Clearance is hereby issued under Para 8 (i) I CRZ I (ii) (b) & (g) of CRZ Notification 2011 for the above said proposal subject to the following conditions:

- a) The project Proponent should ensure that the blockage in the culvert be removed periodically.
- b) The design of the alignment is to be made based on the vehicular traffic, type of vehicles, sensitive area etc.,
- c) NoC from the PWD should be obtained before the commencement of works.
- d) The construction of bridges, culverts and other activities should not affect the free flow of water. Discharge details of the rivers and drainage canals from PWD, WRO should be checked before designing the major bridge / minor bridge, so as to enable free flow of water in the rivers and drainage canals.
- e) The project shall strictly adhere to the conditions laid in the Ir. No.DB/T5(3)/ F-008544 & 000921 Adyar river greenways road/2020/ dated 27.02.2020 issued by the Public Works Department, Water Resource Department, Chennai.5
- f) The culverts and embankments shall be in such a way that the proposed culverts should not affect the free flow of water and the embankment should not be formed in the inter-tidal zone CRZ-IB areas. The Engineering cross section of the alignment of the same shall be submitted.
- g) No ground water from CRZ area shall be tapped for the project and the freshwater requirement for the proposed project should be ensured by the local body.
- h) Dust generated during the construction phase shall be mitigated by sprinkling of water.

.5.

- i) No cutting of trees shall be envisaged during implementation of the project.
- j) Necessary green belt with native species shall be developed along the roads of the project area to improve the microclimate.
- k) The project proponent shall adhere to the construction and demolition waste disposal and management Rules, 2018.
- l) Proper arrangements should be made for the disposal of solid wastes and sewage generated in the project area.
- m) All the provisions of the CRZ Notification, 2011 shall be adhered with.
- n) The Project Proponent should remit 2% on the total project cost to Environment Management Agency of Tamil Nadu (EMAT) account, towards carrying out need based CER activities.

Sd./- P. Rajeswari,
Member Secretary,
Tamil Nadu State Coastal Zone Management Authority
& Director of Environment

To

The Divisional Engineer (H), CMDP Division-III,
Highways Department, Guindy, Chennai. 600 025.

Copy to

1. The Commissioner, Greater Chennai Corporation, Ripon Building, Chennai.3
2. The Member-Secretary, Chennai Metropolitan Development Authority,
Thalamuthu Natarajan Building, No.1 Gandhi Irwin Road, Egmore, Chennai.8.
3. The District Environmental Engineer / Convener-DCZMA,
Tamil Nadu Pollution Control Board, First Floor, 950/1, Poonamallee High Road,
Arumbakkam, Chennai-600 106.

(with a request to monitor the conditions stipulated in the Clearance)

/forwarded by order/

P. Rajeswari
13/01/2022
For Director of Environment

[Signature]
13/01/2022



ABSTRACT

Highways Department – Metro - “Formation of New Link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College” – Revised Administrative Sanction – Orders – Issued.

Highways and Minor Ports (HW2) Department

G.O(Ms)No. 75

Dated: 15.07.2024

குரோதி. ஆனி-31, திருவள்ளூர் 2055

Read

1. G.O(Ms)No.289, Highways and Minor Ports (HN1) Department, dated 04.12.2008.
2. G.O(Ms)No.76, Highways and Minor ports (HW1) Department, dated 24.07.2019.
3. From the Chief Engineer (H), Metro, Chennai letter No.3112/2017/AE-1, Dated 10.05.2024.

ORDER:-

In the Government Order first read above, orders were issued to constitute a committee consisting of one representative each from Finance Department, Highways and Minor Ports Department, Director General, Chief Engineer(H), Planning, Designs and Investigation and concerned Chief Engineer of Highways Department for scrutiny and review of Revised Administrative Sanction proposals.

2. In the Government Order second above, orders were issued according Administrative Sanction for an amount of Rs.22,84,00,000/-for the work of “Formation of New Link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College”.

3. In the letter third read above, the Chief Engineer (H), Metro has stated that the proposed new link road starts at km 8/9 of Greenways Road and ends at Km 0/6 of Durgabhai Deshmukh Road near northern approach of Thiru.Vi.Ka bridge, through the lands belonging to various Departments such as Public Work Department, Animal Husbandry, Tourism, Culture & Religious Endowments and Revenue.

4. The Chief Engineer (H), Metro has also stated that the prevailing site conditions, requirements of various Stakeholder Departments in the proposed link road and also incorporating the comments/remarks of the Revised Administrative Sanction Committee,

the revised estimate has been prepared for Rs.37.86 Crore, which is more than the original Administrative Sanction amount of Rs.22.84 crore. Hence, Revised Administrative Sanction is necessitated for an amount of Rs.37.86 crore as against the original Administrative sanction of Rs.22.84 crore and the same was placed in the Revised Administrative Sanction Committee on 15.03.2024 and the committee has recommended the same to the Government.

5. The Chief Engineer (H), Metro has therefore requested the Government to accord Revised Administrative Sanction for an amount of Rs.37,86,00,000/- for the work of "Formation of New link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College".

6. The Government, after careful examination hereby accept the proposal of the Chief Engineer (H), Metro and accord Revised Administrative Sanction for an amount of Rs.37,86,00,000/- (Rupees Thirty Seven Crore and Eighty Six Lakh only) for the work of "Formation of New link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College" as recommended by the Revised Administrative Sanction Committee against original Administrative Sanction amount of Rs.22,84,00,000/-.

7. The expenditure sanctioned in para 6 above shall be debited under the following Head of Account:-

"5054 - Capital outlay on Roads and Bridges - 80 - General - 800 - Other Expenditure - State's Expenditure - JW - Chennai Metropolitan Development Plan - Traffic and Transport Improvement in Chennai City - 416 - Major Works - 01 Major Works.

(DPC:5054-80-800-JW- 41601)".

8. The Chief Engineer(H), Metro is authorised to incur the expenditure in para 6 above.

9. This order issues with the concurrence of the Finance Department vide its efile.No 259/2024 (Note No.18) Dated 15.07.2024

(By Order of the Governor)

R.Selvaraj
Secretary to Government

To

The Chief Engineer (Metro), Highways Department,
Chennai-600 025.

The Accountant General, Chennai-600 018.

The Pay and Accounts Officer (South), Chennai- 600 035.

Copy to:

O/o.Hon'ble Chief Minister, Chennai- 600 009.

The Senior Private Secretary to Secretary to Government,
Highways and Minor Ports Department, Chennai-600 009.

The Finance (Infra-I) Department, Chennai-600 009.

The Animal Husbandry, Dairying, Fisheries and Fishermen Welfare /
Tourism, Culture and Religious Endowments / Public Works/Revenue and Disaster
Management Departments, Secretariat, Chennai- 600 009.

The Commissioner, Art and Culture Department, Egmore,
Chennai- 600 008

The National Informatics Centre, Chennai- 600 009

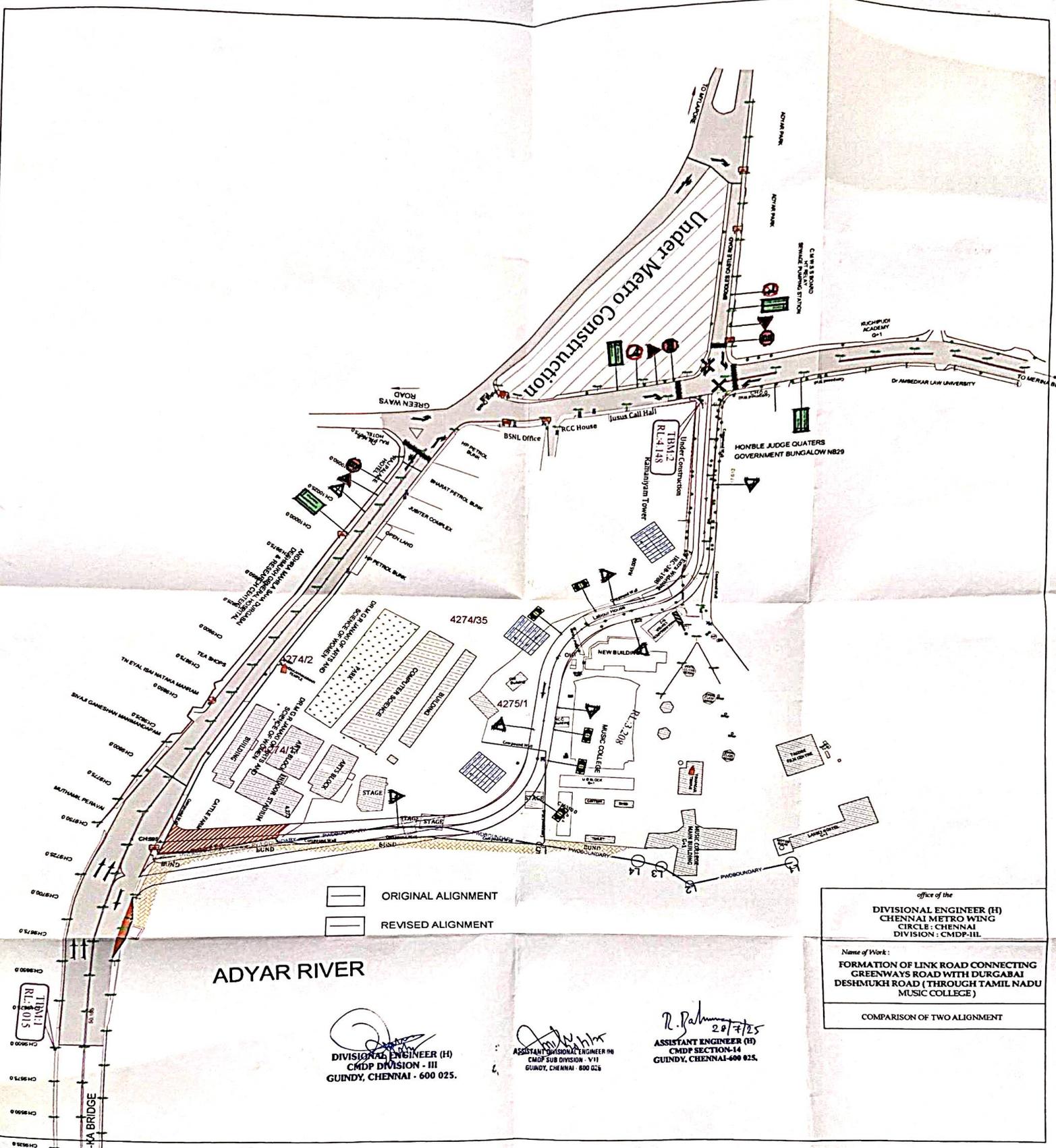
C.No.7448668/HW2/2024

Stock File / Spare Copy

//Forwarded By Order//

V. Anandavelu
Section Officer

[Signature]



 ORIGINAL ALIGNMENT
 REVISED ALIGNMENT

ADYAR RIVER


 DIVISIONAL ENGINEER (H)
 CMDP DIVISION - III
 GUINDY, CHENNAI - 600 025.


 ASSISTANT DIVISIONAL ENGINEER (H)
 CMDP SUB DIVISION - V-11
 GUINDY, CHENNAI - 600 025


 ASSISTANT ENGINEER (H)
 CMDP SECTION-14
 GUINDY, CHENNAI-600 025.

office of the
 DIVISIONAL ENGINEER (H)
 CHENNAI METRO WING
 CIRCLE : CHENNAI
 DIVISION : CMDP-III
 Name of Work :
 FORMATION OF LINK ROAD CONNECTING
 GREENWAYS ROAD WITH DURGABAI
 DESHMUKH ROAD (THROUGH TAMIL NADU
 MUSIC COLLEGE)
 COMPARISON OF TWO ALIGNMENT

District : Chennai

Ward No : -

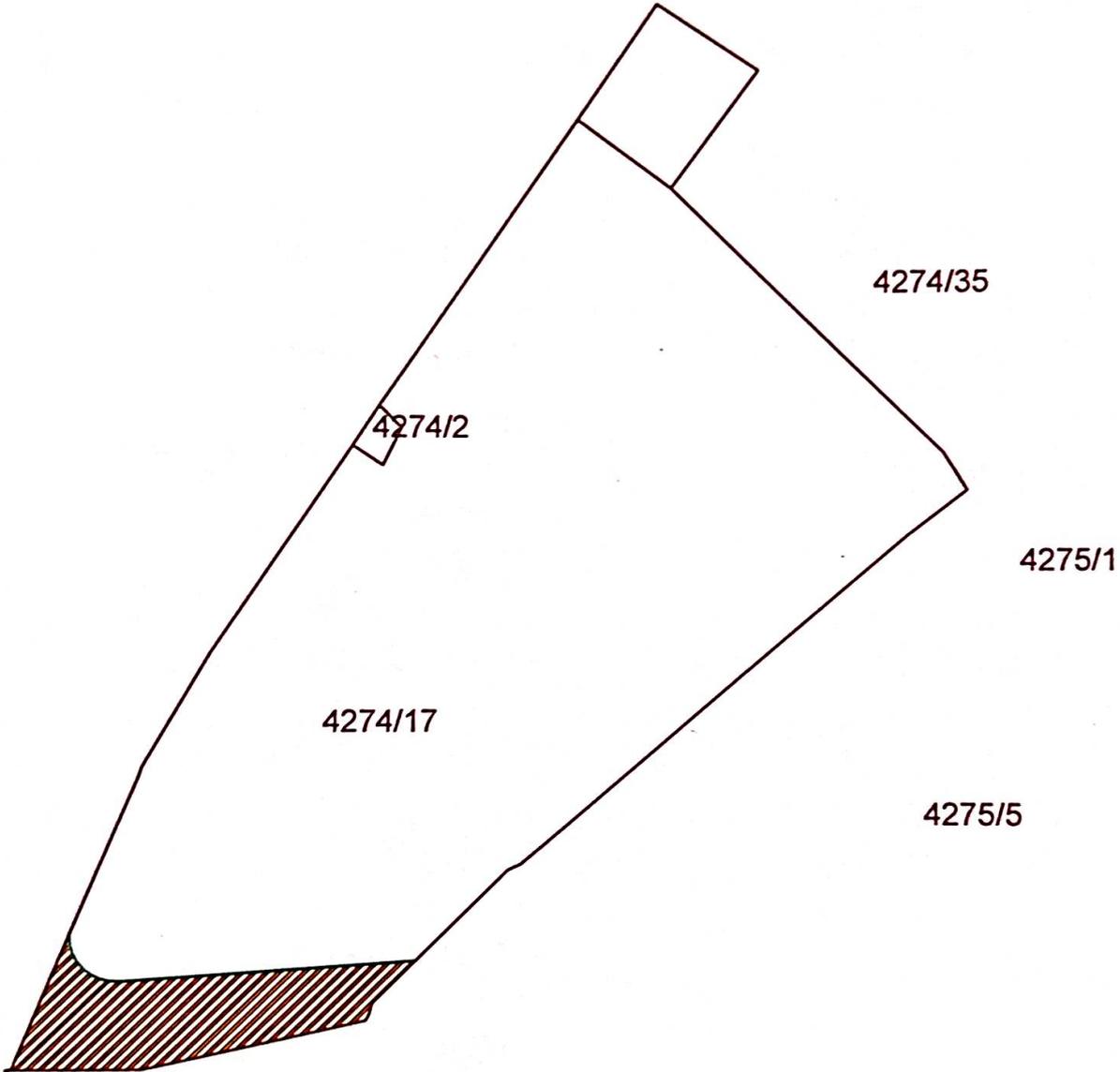
Taluk : Mylapore

Block No : 93

Village : Mylapore

Town Survey No. : 4274/17

Extent required : 1354 Sqm




Divisional Engineer (H)
CMDP Division-III,
Chennai-25.


Assistant Divisional Engineer (H)
CMDP Sub Division-VII,
Chennai-25.


Assistant Engineer (H)
CMDP Section 14,
Chennai-25.

<u>Through Private Negotiation</u>		
<u>(As per G.O.Ms.No.411, Revenue & Disaster Management Department, Dated: 06.08.2020)</u>		
1	Basic Land Value (for an extent of 1354 Sq.mts.) x 189450 per Sq.Mtrs.	25,65,15,300.00
2	Market Value (Basic x 100%)	25,65,15,300.00
3	Negotiated Land value (Urban: upto 225% / other than Urban: upto 275%)	57,71,59,425.00
4	Structure Value	6,00,000.00
5	Tree Value	0
6	100% Solatium on Trees / Structures (on S.No.4+5)	6,00,000.00
7	Total	57,83,59,425.00
8	25% Incentive on Total Value (on S.No.7)	14,45,89,856.25
9	Grand Total	72,29,49,281.25

DIVISIONAL ENGINEER (H)
CMDP DIVISION - III
GUINDY, CHENNAI - 600 025,

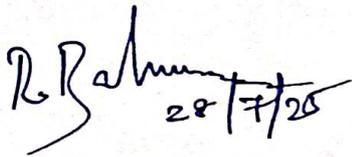
28/7/25
ASSISTANT DIVISIONAL ENGINEER (H)
CMDP SUB DIVISION - VII
GUINDY, CHENNAI - 600 025

28/7/25
ASSISTANT ENGINEER (H)
CMDP SECTION-14
GUINDY, CHENNAI-600 025.

Through Tamil Nadu Highways Act		
1	Basic Land Value (for an extent of 1354 Sq.mts.) x 189450 per Sq.Mtrs.	25,65,15,300.00
2	Market Value (Basic x 100%)	25,65,15,300.00
3	Solatum 100%	25,65,15,300.00
4	Structure Value	6,00,000.00
5	Tree Value	0
6	100% Solatum on Trees / Structures (on S.No.4+5)	6,00,000.00
7	Total	51,42,30,600.00
8	12% additional value ((6) x 12% x 6 months)	3,08,53,836.00
9	Grand Total	54,50,84,436.00


DIVISIONAL ENGINEER (H)
CMDP DIVISION - III
GUINDY, CHENNAI - 600 025.


ASSISTANT DIVISIONAL ENGINEER (H)
CMDP SUB DIVISION - VII
GUINDY, CHENNAI - 600 025


ASSISTANT ENGINEER (H)
CMDP SECTION-14
GUINDY, CHENNAI-600 025.

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**CERTIFICATE
EXTRACT FROM THE PERMANENT LAND REGISTER**

District : Chennai

Taluk : Mylapore

Town : Mylapore (Part 2)

Ward : -

S.No	Block Code and Name Of Locality	Number		O.Sur No and Letter	Municipal Door No.	Govt,Mitta, Zamindari, Inam	Dry,Wet, Unassessed, Promboke, House-site	Source Of Irrigation and Class	If Double Crop,Rate of Composition	Class and Sort of soil	Taram	Rate per Acre/ Hectare		Extent By Town Survey			Assesment		Municipal Register	Adangal (UDS Details)	How the holding is utilised	Remarks
		Sur. Field	Sub Div.									Rs.	Paise	Hectare	Ares	Sq. Meter	Municipal	Govt.				
1	Block : 0093-பசுமைவழி சாலை	4274	17	-	-	ரயத்துவாரி	விடு வரி	-	-	0-	-	0.00		1	99	58.0	-	19.66	-	மெஸர்ஸ் சத்யா ஸ்டூடியோ பிரைவேட் லிமிடெட்	TR.NO/2023/0158/02/057620-2023-06-20 12:23:49.473 B4/ TR/58/96-97-Dt.14.05.96 RDO Pro A1/1276/2023 Dt.16.06.2023 TR DT: 07-08-2023	

Certified that the above is a true extract from the Town Survey Land Register maintained in the Taluk.

மின் கையொப்பம் / Digital Signature : 07-08-2023

பெயர் / Name : Arulanandan R

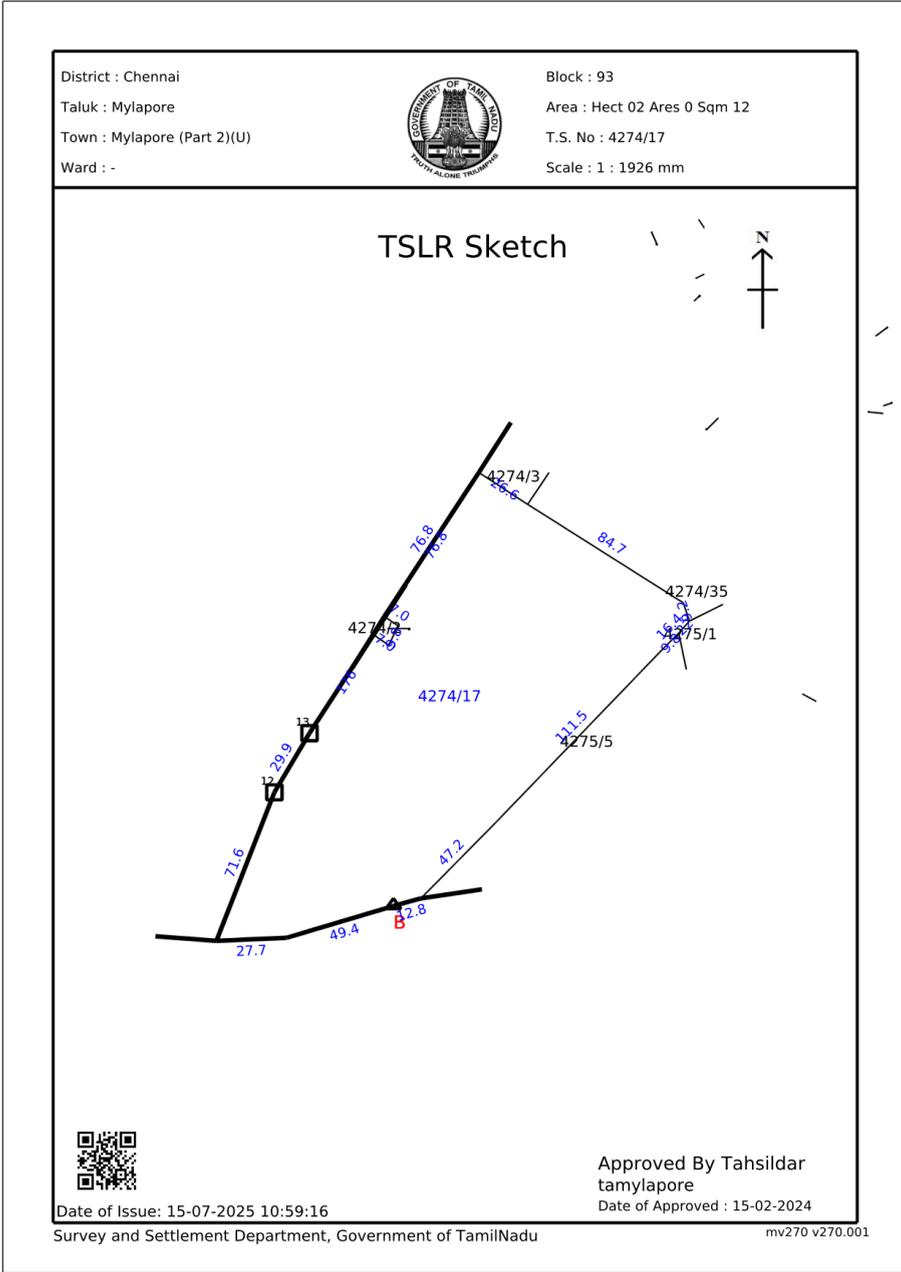
பதவி / Designation : Revenue Divisional Officer

இடம் / Place : மயிலாப்பூர் வட்டம் / Mylapore, சென்னை மாவட்டம் / Chennai

குறிப்பு / Remarks :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் [URB/02/08/005/001/0093/4274/17](https://eservices.tn.gov.in) என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
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பதிவுத்துறை
REGISTRATION DEPARTMENT



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Guideline Villiage: MYLAPORE Revenue Villiage:
Revenue District: Revenue Taluka:
Street/ Survey Number: DURGA BAI DESHMUK ROAD

List All Street

One item found.

1

Sr.No.	Street Name	Guideline Value (₹) (British Value)	Guideline Value (₹) (Metric Value)	Land Classification	Effective Start Date	G.O.Download
1	DURGA BAI DESHMUK ROAD	17600/ Square Feet	189450/ Square Metre	Residential Special Type - III	01-Jul-2024	-

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Address:

No.100, Santhome High Road, Chennai-600028, Tamil Nadu, India

Telephone: 044-24640160

E-mail: helpdesk[at]tnreginet[dot]net

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directorate of Vigilance and Anti-corruption,

No.293, M.K.N.Road, Alandur, Chennai-16 or to the local Vigilance Office. Website: www.dvac.tn.gov.in"

Phone Nos:(044) 22310989/22321090/22321085/22342142; FAX: 044-22321005.

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Last Updated on 29/09/2023